

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 48  
**CP 10/2016**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 11.11.2022

NAME OF THE PARTIES: -

**Ricoh Company Ltd.**  
**V/s**  
**Ricoh India Ltd. & Ors**

*Appearance (via video-conference):*

For Petitioner : Adv. Jojongandha Ray  
For Respondent No. 9 : Adv. Gayatri Mohite i/b The Law Point

Section 213, 241-242 of Companies Act, 2013

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **09.01.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)